

MINUTES OF EFC NO. 10/AM13 DATED 17.01.13

Meeting No. 10/AM13 of EXIM Facilitation Committee (EFC) was held on 17.01.13 in Room No. 04, Udyog Bhawan, New Delhi, under the Chairmanship of Shri D.K. Singh, IAS, Additional Director General of Foreign Trade.

2. Following officers attended the meeting:

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| 1. | Shri K.K. Sinha, IA, | DIPP |
| 2. | Dr. S.S. Tak, Jt. IA | M/o Steel |
| 3. | Shri K.K. Tiwari, IA | D/o Heavy Industry |
| 4. | Shri A.K. Agarwal, IA | D/o C&PC |
| 5. | Shri V.K. Tyagi, DIA | D/o C&PC |
| 6. | Shri. Hardeep Singh, Jt.DGFT | DGFT |
| 7. | Sh. B.K. Sachdeva, Dy.DGFT | DGFT |
| 8. | Sh. D.C. Katoch, FTDO | DGFT |
| 7. | Representative from | MHA |

Chairman of the Committee welcomed the members of the Committee and took up the agenda for discussion. Following decision was taken:-

Import Cases (Total 194 Cases)

3. 1 Following 54 (Fifty Three) requests were approved:-

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	5	Sunshine Aquarium, Chennai 01/53/162/388/AM13/S-39/IC	18.7.12	50,000 Nos. Ornamental Fishes	14.83	Approved as per the recommendation of D/o AHD&F conveyed vide letter No.102-127/2012-Trade dated 4.1.12.
	7	Duo Farms, Chennai 01/53/8/320/AM13/D-10/IC	25.9.12	423,000 Nos. of Ornamental Fishes	80.45	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-148/2012-Trade dated 21.12.12 for import of 21 Species (3,30,000 Nos).
	21	Aviagen India Poultry Breeding Co. P. Ltd., Tripur 01/53/8/418/AM13/A-59/IC	27.11.12	15000 nos. of Aviagen Broiler Parent Stock day old chick	40.15	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-170/2012-Trade dated 27.12.12.
	24	Centre for Cellular & Molecular Biology, Hyderabad 01/53/162/709/AM13/C-29/IC	31.8.12	2600 Nos. of Zebra Fish Embryos	0.23	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-18/2010-Trade dated 21.12.12.
	27	Indian Institute of Technology, Kanpur 01/53/162/1048/AM13/I-32/IC	10.12.12	8 Nos. of Male and Female MICE	0.0027	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-93/2012-Trade dated 27.12.12.
	32	Indian Institute of Toxicology Research, Kannur 01/53/162 1117/AM13/I-34/IC	18.12.12	200 Nos. Mice (M/F)	2.82	Approved as per the recommendation of D/o AHD&F

						conveyed vide OM NO.102-68/2010-Trade dated 4.1.13.
	35	United Racing & Bloodstock Ltd., 01/53/8/447/AM13/U-12/IC	10.12.12	6 Nos. Broodmares	174	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-77/2012-Trade dated 4.1.13.
	36	Tata Institute of Fundamental Research, Mumbai 01/53/162/1123/AM13/T-36/IC	19.12.12	8 Pairs of Mice	3	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-85/2012-Trade dated 4.1.13.
	37	United Racing & Bloodstock Ltd., 01/53/8/448/AM13/U-13/IC	10.12.12	One Stallion	4.06	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-77/2012-Trade dated 4.1.13.
	38	Tata Institute of Fundamental Research, Mumbai 01/53/162/1079/AM13/T-32/IC	14.12.12	100 Nos. Mice	8.35	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-85/2012-Trade dated 4.1.13..
	39	Tata Institute of Fundamental Research, Mumbai 01/53/162/1081/AM13/T-34/IC	14.12.12	50 Nos. of Xenopus Laveis Frogs	1.9	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-85/2012-Trade dated 4.1.13.
	40	S. Sukhbir Singh Badal, Chandigarh 01/53/8/457/AM13/S-86/IC	14.12.12	One Nili Ravi Bull	3	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-157/2012-Trade dated 4.1.13.
	41	Suven Life Sciences Ltd., Hyderabad 01/53/8/437/AM11/S-82/IC	7.11.12	Inclusion of Country of Origin as USA		Approved as per the recommendation of D/o AHD&F conveyed vide OM No.107-7/2011-Trade dated 4.1.13.
PART-II (C&PC)						
14.	1	Shah Products, Jamnagar 01/53/8/178/AM13/S-35/IC	02.07.12	400 MT. Acrylic Plastic Scrap	95.2	Approved 115 MTs as per the recommendation of C&PC conveyed vide OM No.25015/1/2012-PC.II dated 17.9.12.
PART-III (Heavy Industry)						
	3	Bharat Electronics Ltd., Bangalore 01/53/8/25/AM13/B-1/IC	16.01.13	enhancement in the quantity from 10,500 Kgs to 28,000 Kgs Chromium Powder	The Committee after due deliberations decided to enhance the quantity from 10,500 Kgs to 28,000 Kgs being item required for actual use and applicant is a Govt. of India organation.	
	4	Crompton Greaves Limited, Aurangabad 01/53/8/227/AM13/C-20/IC	16.1.13	Enhancement in the quantity from 10,000 Kgs to 25,000 Kgs Chromium Powder	The Committee after due deliberations decided to enhance the quantity from 10,500 Kgs to 25,000 Kgs as applicant has been taking import authorisation on every year during the last 5 years on repeat basis and also the item is required for their actual use.	
PART-V (DGCA)						
17.	1	G.R. Projects & Infrastructure Development P Ltd., Bangalore 01/53/8/477/AM13/G-34/IC	3.1.13	One New AS 350 B3 Helicopter	11.55 crores	Approved as per the recommendation of DGCA conveyed vide letter No.5-2133/2012AI(2) dated 4.7.12 for Private Use.
PART-VIII (MOEF)						

18.	2	Sarda Metal & Alloys Ltd., AP 01/53/8/133/AM13/S-22/IC	5.6.12	100,000 MTs MNO Slag	7500	Approved 40,000 MTs as per Min. of Steel OM No.17(7)/2012-RM-I dated 4.12.12 and MOEF OM No.5-20/2012-HSMD dated 7.1.13 for a period of one year.
PART-IX (MOEF(O))						
	1	Ambitious Markerting, Delhi, 01/53/8/691/AM12/A-85/IC	29.03.12	4200 Units of Air Conditioners	509.53	Approved as per the recommendation of MOEF conveyed vide OM No.11/1/2013 dated 15.1.13.
	5	Navin Fluorine International Ltd., Mumbai 01/53/8/291/AM11/N-25/IC	11.9.12	1 Kg of Monochloro Monofluoro Methane	0.021	Approved as per the recommendation of MOEF conveyed vide OM No.11/2/2013- OC dated 4.1.12.
	7	Refex Refrigerants Ltd., Chennai 01/53/8/417/AM13/R-30/IC	27.11.12	1000 MT Chloro Di-fluoro ethane (R142B)	95.24	Approved as per the recommendation of MOEF conveyed vide OM No.11/2/2013- OC dated 4.1.12..
	8	Dow Chemicals International P Ltd., Mumbai 01/53/8/343/AM13/D-13/IC	11.10.12	500 MTs of HCFC 141 B, 1,1-Dichloro-1- Fluroethane	681.15	Approved as per the recommendation of MOEF conveyed vide OM No.11/2/2013- OC dated 4.1.12.
	9	Ambitious Marketing, Delhi, 01/53/8/471/AM13/A-68/IC	26.12.12	4125 Nos. of Air conditioners containing R- 22 Gas	5505.39	Approved as per the recommendation of MOEF conveyed vide OM No.11/2/2013- OC dated 9.1.12.
	10	Coolon India P Ltd., Delhi 01/53/8/483/AM13/C-46/IC	8.1.13	15000 Sets of Air conditioners containing R- 22 Gas	2062.5	Approved as per the recommendation of MOEF conveyed vide OM No.11/2/2013- OC dated 15.1.12.
	13	El Dupont India P Ltd., Gurgaon 01/53/8/478/AM13/E-33/IC	3.1.13	10000 Kgs of D 10113719 Dupont Suva 124908 / 2000 LB	385	Approved as per the recommendation of MOEF conveyed vide O.M. No.11/2/2013- OC dated 15.1.13.
	14	El Dupont India P Ltd., Gurgaon 01/53/8/479/AM13/E-32/IC	3.1.13	5,00,000 KG D 10114117 Dupont TM Suva 123 90.8 Kg / 200 LB DRM	1375	Approved as per the recommendation of MOEF conveyed vide O.M. No.11/2/2013- OC dated 15.1.13.
	15	AL Mass Electronics, West Bengal 01/53/8/453/AM13/A-65/IC	12.12.12	81 Nos. of Air conditioners containing R- 22 Gas	14.75	Approved as per the recommendation of MOEF conveyed vide OM No.11/1/2012- OC dated 24.12.12.
	16	New Star Agency, Coimbatore 01/53/8/442/AM13/N-42/IC	7.12.12	7110 Nos. of Air conditioners containing R- 22 Gas	1065.43	Approved as per the recommendation of MOEF conveyed vide OM No.11/1/2012- OC dated 19.12.12. However, quantity may be limited to 5000 Nos. being the applicant is a new comer.
	17	Liberty Agency, Chennai 01/53/8/443/AM13/L-11/IC	7.12.12	8100 Nos. of Air conditioners containing R- 22 Gas	1213.78	Approved as per the recommendation of MOEF conveyed vide OM No.11/1/2012- OC dated 19.12.12. However, quantity may be limited to 5000

						Nos. being the applicant is a new comer.
	20	Panasonic India P Ltd., Chennai 01/53/8/490/AM13/P-36/IC	11.1.13	300,000 Air Conditioners containing R-22 Gas	45375	Approved as per the recommendation of MOEF conveyed vide OM O.M. No.11/1/2013-OC dated 15.1.13.
	22	Plutus Industries P Ltd., Delhi 01/53/8/495/AM13/P-37/IC	14.1.13	5000 Nos. Air conditiones containing R-22 Gas	488.32	Approved as per the recommendation of MOEF conveyed vide OM O.M. No.11/1/2013-OC dated 15.1.13
PART-X [MOEF(WL)]						
	11	Edward Gomes, New Delhi 01/53/8/412/AM13/E-27/IC	23.11.12	1 No. of Parrot	No Commercial Value	Approved as per the recommendation of D/o AHD&F conveyed vide OM No.102-156/2012-Trade dated 26.12.12
	12	Hi-Tech Advance Products, Indore 01/53/8/397/AM13/H-25/IC	19.11.12	12 sets of Veterinary Equipment / Tranquilizer Equipment Rifle and accessories	17.51	Approved as per the recommendation of MOEF(WL) conveyed vide O.M. No.3-6/2010/WL-I(pt) dated 16.1.13 for import of One Injection Rifle along with Accessories for supply to Govt. of Chhattisgarh.
	5	CDET Explosive Industries P. Ltd., Nagpur 01/53/162/980/AM13/C-39/IC	15.11.12	32400 KMS Shock Tube	1035.18	Approved as per the recommendation of PESO conveyed vide Letter No.E-25(38)127/2012 dated 13.12.12.
	6	Schlumberger Asai services Ltd., Mumbai, 01/53/8/429/AM13/S-82/IC	05.12.12	Explosives as per ANF2B	393.86	Approved as per the recommendation of PESO conveyed vide Letter No.E-25(38)60/2012 dated 18.12.12.
	10	Schlumberger Asai services Ltd., Mumbai, 01/53/8/468/AM13/S-90/IC	21.12.12	Explosives (Detonator ,Non Electric, Charges, Shaped as per ANF2B)	64.98	Approved as per the recommendation of PESO conveyed vide Letter NO.E-25(38)60/2009-V dated 8.1.13.
	11	Schlumberger Asai services Ltd., Mumbai, 01/53/8/444/AM13/S-85/IC	21.12.12	Explosives (as per ANF2B)	4.22	Approved as per the recommendation of PESO conveyed vide Letter NO.E-25(38)60/2009-V dated 8.1.13.
	12	Schlumberger Asai services Ltd., Mumbai, 01/53/8/455/AM13/S-87/IC	12.12.12	Explosives (Cartridges, Power Device, Detonators, Power jet as per ANF2B)	137.17	Approved as per the recommendation of PESO conveyed vide Letter NO.E-25(38)60/2009-V dated 8.1.13.
PART-XII(PHARMA)						
	1	Emcure Pharmaceuticals Ltd, Pune 01/53/162/764/AM13/E-24/IC	19.9.12	(i) 1 KG Midazolam, (ii) 300 GM of Diazepam, (iii) 500 GM of Loraepam	6.67	Approved subject to written comments of D/o Pharmaceuticals.
	3	Softgel Healthcare Pvt. Ltd., Chennai 01/53/162/180/AM12/S-22/IC	27.11.12	Amendment in description of item of import to read as "Salmon Oil Blend 60% Salmon Oil and 40% Fish Oil (Fish Body Oil Refined), EPA 18-23% EPA 18-23% EPA 18-23%		Approved as per the recommendation of representative of D/o Pharma present in the meeting.

				EPA mg/g 180-230 mg/g, DHA 12-15%, DHA mg/g 120-160 mg/g".		
PART-XVI(MHA)						
	7	MKU (P) Ltd., Kanpur 01/53/162/532/AM13/M-27/IC	17.08.12	2 Pcs for Thermal sight (Telescope for fitting to Arms)	15	Approved as per the recommendation of MHA conveyed vide their O.M. No.IV- 24011/5/2012-Prov.I Dated 17.1.2013.
	15	Concept Eateries P. Ltd., New Delhi 01/53/8/374/AM13/C-35/IC	05.11.12	10673 Pcs of Paint Ball Marker as per ANF2B	2.66	The committee noted that in a similar case, Commissioner of Police, Greater Mumbai had certified that the subject import item cannot be repaired and converted into a fire arm and does not fall under the definition of 'Arms'. Therefore, the Committee decided to approve the case being item for sports / recreation goods.
	16	Elcome Marine Services P. Ltd., Mumbai 01/53/8/420/AM13/E- 29/IC	29.11.12	1 no of Simrad Broadband 4G, Radar complete accessories	3.1	Approved as per the recommendation of MHA conveyed vide their O.M. No.IV- 24011/5/2012-Prov.I Dated 17.1.2013.
	19	Essel Shyam Technologies Ltd., New Delhi 01/53/8/437/AM13/E-31/IC	5.12.12	16 Nos. Insat Transmitter JRT 2720/Jinyang	7.66	Approved 4 Nos. as per the recommendation of MHA conveyed vide their O.M. No.IV- 24011/5/2012-Prov.I Dated 17.1.2013.
	20	CE Info Systems P Ltd., Delhi 01/53/8/462/AM13/C-43/IC	17.12.12	1000 Nos. GPS Trackers VT 11	31.35	Approved subject to condition that three condition nos. (i) to (iii) shall be maintained by firm and no. (iv) by local police authority:- i) Only those reputed firm who will not use it other than the vehicle tracking application. ii) The record of sale in units with Serial number, vehicle number, number of output port used should be maintained, unused port must be sealed / disconnected to be used externally. Complete unit should be housed in a tamper proof box. iii) The regular check of system should be maintained remotely and

	21	Nova Enterprises, Delhi 01/53/8/459/aM13/N-44/IC	14.12.12	300 Nos. Vehicle Tracking Device	8.06	should be maintained remotely and physically once in a month. iv) Any stolen vehicle with system be reported to Police indicating the device fitted with, on recovery of vehicle, the device must be checked etc.
	22	Alligator Design P Ltd., Delhi 01/53/8/451/AM13/A-64/IC	11.12.12	15 Nos of Night Vision Device	410.7	Approved as per the recommendation of MHA conveyed vide their O.M. No.IV-24011/5/2012-Prov.I Dated 17.1.2013.
	23	Trident Infosol P Ltd., Delhi 01/53/8/452/AM13/T-29/IC	11.12.12	30 Nos. fo Night Vision Binoculars & Goggles	1426.3	Approved as per the recommendation of MHA conveyed vide their O.M. No.IV-24011/5/2012-Prov.I Dated 17.1.2013.
	24	A.M. Industrial Enterprises, Delhi 01/53/162/1130/AM13/A-67/IC	21.12.12	6 Nigh Vision Binoculars	1.84	Approved as per the recommendation of MHA conveyed vide their O.M. No.IV-24011/5/2012-Prov.I Dated 17.1.2013.
	28	Ministry of Home Affairs 01/53/162/299/AM13/M-15/IC	19.12.12	Spare Parts of Glock 17, 19 & 26 Pistol	5951,67	Approved as per the recommendation of MHA vide letter No.D/21-13/30/3218/2.11.2010.PW-2/913 dated 19.12.12.
PART-XVII (Defence)			-	-		
	1	Larsen & Toubro Ltd., Mumbai 01/53/8/449/AM13/L-12/IC	10.12.12	2 Sets of Propelled Gun System as detailed in the application	5676.07	Approved as per the recommendation of Min. of Defence conveyed vide letter No.30057/TM(LS)/Arty/A.
PART-XVIII (MISC)						
	4	Royal Refinery P. Ltd., Mumbai 01/53/8/423/AM13/R-32/IC	29.11.12	1600.000 kg of Gold Content upto 95%	47500	The Committee noted that firm is a refining unit. Their installed capacity is 150 MTs per year. They are also having Central Excise Registration for the item and Consent to Operate for Purification of Gold, Silver, Platinum valid upto 31.8.2017 issued by Maharashtra State Pollution Control Board. The Committee after due deliberations decided to recommend the case to DGFT.
	9	AJ Gold & Silver Refinery, Hamirpur 01/53/8/488/AM13/A-69/IC	10.1.13	1500 Kgs Raw Gold (Dore Bar)	44999.99	The Committee noted that firm is a refining unit. Their installed capacity is 6000 Kgs per year. They are also having Central

					they are also having Consent Excise Registration for the item and Consent to Operate for Purification of Gold, Silver, Platinum valid upto 31.3.2013 issued by H.P. State Pollution Control Board. The Committee after due deliberations decided to recommend the case to DGFT.
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3.2 Following 124 applications for import were deferred as comments from the concerned Ministries have not been received.

Sl. No.	Case No.	Name of the firm / File No.	Date receipt of	Item of Import	CIF Value (Rs. Lakhs)	Decision
PART-I (AHD&F)						
	1	Mizoram Govt. Directorate of Animal Husbandry & Veterinary, Mizoram 01/53/8/274/AM12/M-29/IC	08.09.2011	Pure Breed GGP Breeding Swine--70 Units/Nos.	65.52	Deferred. D/o AHD&F may be reminded to expedite their comments.
	2	Saife Vetmed Private Limited, Delhi 01/53/8/430/AM12/S-108/IC	25.11.2011	Kunafin (parasitic wasps of house and stable flies)--4050 Kgs.	100	Deferred. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	3	Fortune Associates, Hyderabad 01/53/8/565/AM12/F-13/IC	7.2.12	10 Alpaca (Vicugna Pacos)	3	Deferred. D/o AHD&F may be reminded to expedite their comments.
	4	Aquamax, Pune 01/53/8/61/AM13/A-8/IC	2.5.12	10,000 Nos. Ornamental Fishes	11.58	Deferred. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	6	Aqua Briao, Coimbatore 01/53/162/361/AM13/A-29/IC	10.07.12	30000 Nos of Ornamental Fish	5.63	Deferred. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	8	Uttarakhand Livestock Development Board, Dehradun 01/53/8/217/AM13/U-7/IC	04.09.12	1,71,350 Units (Straws) of Frozen Bovine Semen of HF and Jersey bulls	145.51	Deferred. D/o AHD&F may be reminded to expedite their comments.

	9	Marine O Mystique, Gurgaon 01/53/8/342/AM13/M-38/IC	11.10.12	250,000 Nos. Live Ornamental Fishes	125	Deferred. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	10	Centre for stem cell Research, Vellore 01/53/162/705/AM13/C-28/IC	14.9.12	188 Nos of Mice	16.91	Deferred. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	11	CSIR-Central Drug Research Institute, Lucknow 01/53/162/828/AM13/C-33/IC	04.10.12	Mouse as detailed in the application	NIL	Deferred. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	12	Global Vetmed Concepts India P. Ltd., Hyderabad 01/53/8/424/AM13/G-29/IC	27.11.12	1000 nos. of Sexed Cattle Frozen Embryos	92.64	Deferred. D/o AHD&F may be reminded to expedite their comments.
	13	Arcane Fish Monger & Co., Mumbai 01/53/8/396/AM13/A-57/IC	15.11.12	245700 nos. of live fish	311.24	Deferred. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	14	Vidhan Sales, Nagpur 01/53/162/1031/AM13/V-15/IC	27.11.12	804500 nos. of Love Ornamental Fish	49.41	Deferred. D/o AHD&F may be reminded to expedite their comments.
	15	Immunetic Lifesciences P. Ltd., New Delhi 01/53/8/389/AM13/I-22/IC	12.11.12	24000 nos. of SPF Eggs	16	Deferred. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	16	Agro Sahakari Sanstha Mary Adit, Pune 01/53/8/391/AM13/A-56/IC	19.11.12	400500 nos. of Semen	735.06	Deferred. D/o AHD&F may be reminded to expedite their comments.
	17	Somax Private Genetics India P. Ltd.	19.11.12	75 nos. of Live Bulls	704.6	Deferred. D/o

	17	GENEX FROZEN GENETICS INDIA P. LTD., Pune 01/53/8/407/AM13/S-78/IC	19.11.12	10 NOS. OF LIVE BULLS	134.0	Deferred. D/o AHD&F may be reminded to expedite their comments.
	18	Sahyadri Agro and Diary Ltd., Pune 01/53/8/398/AM13/S-76/IC	19.11.12	12138 nos. of Frozen Embryos(Frozen Bovine Embryos)	69.71	Deferred. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	19	Burhanullah Faiz, Bangalore 01/53/162/1019/AM13/B-27/IC	20.11.12	122000 nos. of Fish	126.75	Deferred. A last reminder may be issued to the firm for furnishing their reply within 15 days failing which the case will be treated as closed.
	20	Amrita Centre for Nanosciences, Kochi 01/53/8/249/AM13/A-37/IC	16.8.12	150 Medka (Laboratory Fish)	0.54	Deferred. D/o AHD&F may be reminded to expedite their comments.
	22	TVS Motors Co., Chennai 01/53/8/482/AM13/T-38/IC	4.1.2013	2 Puppies (Chiot Malinois Male Pedigree) and Chit Malinois Female Pedigree SRSH	1.97	Deferred. D/o AHD&F may be reminded to expedite their comments.
	23	Govande Brothers (Electricals) Ltd., 01/53/162/1170/AM13/G-35/IC	7.1.2013	Male / Female Pre Gracioso	20	Deferred. D/o AHD&F may be reminded to expedite their comments.
	25	Karnataka Cooperative Milk Producers Federation Ltd, Bangalore 01/53/8/599/AM12/K-25/IC	27.10.12	10,000 Nos. Bovine Frozen Semen	20.46	Deferred. D/o AHD&F may be reminded to expedite their comments.
	26	Flourish Purefoods P Ltd., Ahd 01/53/8/466/AM13/F-9/IC	19.12.12	200 Doses of Cattle Sexed Semen	3.3	Deferred. D/o AHD&F may be reminded to expedite their comments.
	28	Indovax P Ltd., New Delhi 01/53/8/481/AM13/I-35/IC	4.1.13	800,000 Nos. of SPF Eggs	700	Deferred. D/o AHD&F may be reminded to expedite their comments.
	29	Rajiv Gandhi Centre for Biotechnology, Trivendrum 01/53/162/1141/AM13/R-33/IC	19.12.12	120 Nos. Mice	1.87	Deferred. D/o AHD&F may be reminded to expedite their

						comments.
	30	Rajiv Gandhi Centre for Biotechnology, Trivendrum 01/53/162/1153/AM13/R-34/IC	19.12.12	258 Nos. Mice	29	Deferred. D/o AHD&F may be reminded to expedite their comments.
	31	Macro Dairy Ventures P Ltd., Ldh 01/53/8/439/AM13/M-51/IC	7.12.12	5000 doses of HF Bovine Semen Sexed	42	Deferred. D/o AHD&F may be reminded to expedite their comments.
	33	Qualitat Products India, Chandigarh 01/53/8/470/AM13/Q-1/IC	26.12.12	75,349 Nos. of Frozen Bull Semen	95	Deferred. D/o AHD&F may be reminded to expedite their comments.
	34	Subhra International, Howrah 01/53/162/1162/AM13/S-89/IC	20.12.12	268,000 Pcs of Live Ornamental Fishes	37.91	Deferred. D/o AHD&F may be reminded to expedite their comments.
PART-II (C&PC)			-	-		
	2	Solvay specialities India P. Ltd., Gujarat 01/53/8/181/AM13/S-36/IC	05.07.12	2600 Kgs of Sulfolane	6.3	Deferred. D/o C&PC may be reminded to expedite their comments.
	4	Vijay Chemicals Industries, Navi Mumbai 01/53/8/304/AM13/V-11/IC	17.9.12	30 MT of Barbituric Acid	112.2	Deferred. The case may be referred to PC Division, D/o C&PC (Dr. AJV Prasad, JS) as the item is required for manufacturing of Engineering Polymer.
	7	Ashoka PU Foam (India) P Ltd., Bareilly 01/53/8/31/AM12/A-6/IC	representation 27.9.12	500 MTs PU Foam Scrap	100	Deferred for want of information from the firm sought by D/o C&PC.
PART-III (Heavy Industry)			-	-		
	1	GE India Industries P Ltd., Delhi 01/53/8/148/AM13/G-10/IC	11.6.12	Second hand tools as detailed in the application	19.17	Deferred. The firm may be informed that one certificate covering all the items will be sufficient.
	2	Sundram Fasteners Ltd., Chennai 01/53/162/979/AM13/S-79/IC	15.11.12	AT Chrome Powder	51622	Deferred. DHI may be reminded to expedite their comments.
PART-IV (Information Technology)			-	-		
	1	Epcos India P. Ltd, Kolkata 01/53/8/308/AM13/E-22/IC	18.9.12	2000 Kgs of Zirconia Oxide Powder	22.2	Deferred for want of information from the firm sought by

						Deferred for want of information from the firm sought by DIT.
	2	Electronic Corporation of India, Hyd 01/53/8/359/AM13/E-18/IC	18.10.12	10 Kgs of Tantalum Powder	9.67	Deferred for want of information from the firm sought by DIT.
	3	Indelox Services P Ltd., Bangalore 01/53/8/445/AM13/I-33/IC	10.12.12	6436 Nos. Computer parts	195.42	Deferred for want of information from the firm sought by DIT.
	4	Jindal Intellicom Ltd., Delhi 01/53/8/450/AM13/J-23/IC	11.12.12	236 Nos of Computers as detailed in the application	nil	Deferred for want of information from the firm sought by DIT.
	5	Alstom India Ltd., Noida 01/53/8/469/AM13/A-66/IC	21.12.12	70 Nos. of Computers and Server	22.7	Deferred for want of comments from the DIT.
PART-VI (DIPP)						
39.	1	Kavita Overseas (P) Ltd., Delhi 01/53/8/596/AM12/K-26/IC	22.2.12	10,000 MTs Lead Battery Scrap	3640	Deferred. The Committee decided to hold a separate meeting with DIPP and MOEF to consider all the cases for import of Lead Scrap.
	2	Jarson Metal, Thane 01/53/8/63/AM13/J-7/IC	2.5.12	2000 MTs Lead Battery Plates covered by ISRI Rails	1248	Deferred. The Committee decided to hold a separate meeting with DIPP and MOEF to consider all the cases for import of Lead Scrap.
	3	Bindal Smelting P Ltd., New Delhi 01/53/8/77/AM13/B-6/IC	9.5.12	Lead Scrap as per ISRI - 350 MTs	213.72	Deferred. The Committee decided to hold a separate meeting with DIPP and MOEF to consider all the cases for import of Lead Scrap.
42.	4	Soham Industries, Indore 01/53/162/444/AM13/S-41/IC	24.7.12	400 MTs Lead Battery covered by ISRI Code work Rains and Rono	132	DIPP has not supported the request. Comments awaited. From MOEF.
	5	GSEC Green Energy P. Ltd., Ahmedabad 01/53/162/702/AM13/G-21/IC	13.9.12	10,8000 MTs of Scrap/used Tyres	542.86	Deferred for want of information from the firm sought by DIPP.
	6	William Goodacre & Sons India P. Ltd., Kanpur	04.10.12	525000 Kgs of Crumb Rubber	230.52	Deferred. DIPP and MOEF marks

		Ltd., Kerala 01/53/162/829/AM13/W-13/IC		Rubber		and MOEF may be reminded to expedite their comments.
	7	Aditya Petromax P. Ltd, Jodhpur 01/53/8/297/AM13/A-43/IC	14.9.12	12000.00 MT of waste parings and scrap of rubber tyres and powder & Granules	600	Deferred. DIPP/MOEF may be reminded to expedite their comments.
	9	Ruby Macons Ltd, Mumbai 01/53/8/385/AM13/B-28/IC	07.11.12	30000 Kgs of Granulated seed sludge, i.e. Anaerobic Granular Sludge	57.32	Deferred. DIPP may be reminded to expedite their comments.
	13	Ultra Tech Cement Ltd., Mumbai 01/53/8/246/AM13/U-5/IC	14.8.12	30,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	1811.7	Deferred for want of information from the firm sought by DIPP.
	14	Ultra Tech Cement Ltd., Mumbai 01/53/8/245/AM13/U-4/IC	14.8.12	45,000 MTs of Tyres Chips for manufacture of Cement / Cement Clinker	2717.55	Deferred for want of information from the firm sought by DIPP.
	15	Ultra Tech Cement Ltd., Mumbai 01/53/8/247/AM13/U-6/IC	14.08.12	36000 MTs Waste, Paring and scrap of rubber (Other than hard rubber) and powders and graules obtained there from (Type Chips)	2174.04	Deferred for want of information from the firm sought by DIPP.
	16	Eastmen Reclamations, Jalandhar 01/53/8/98/AM13/E-10/IC	21.5.12	10,00,000 KGs Used Tyres with / Without Cut and 2,00,000 Kgs Natural / Butyl Tubes with / without cut to manufacture reclaim rubber	63.6	Deferred for want of information from the firm sought by DIPP.
	17	S&J Granulate Solutions P Ltd., Mumbai 01/53/8/257/AM13/S-47/IC	24.8.12	25000 MTS of used rubber Tyre scrap cut / shredded to manufacture rubber granules.	1400	Deferred. DIPP may be reminded to expedite their comments.
	18	Kerala Rubber & Reclaims Ltd. Kochi 01/53/162/307/AM13/K-5/IC	22.6.12	2400 M.T of tyre buffing powder & used tyre cutting	171.91	Deferred for want of information from the firm sought by DIPP.
	19	Kohinoor Reclamation, Jalandhar 01/53/8/98/AM13/K-4/IC	21.5.12	1200,000 Kgs used Tyres with Cut	63.6	Deferred for want of information from the firm sought by DIPP.
	20	Jai Bajrang Rubber P Ltd., Moga 01/53/162/226/AM13/J-12/IC	30.5.12	500 MTs Rubber Crump / Rubber Buffing Powder	49.02	Deferred. DIPP / MOEF may be reminded to expedite their comments.
	21	Shantech International P Ltd., Mumbai 01/53/162/197/AM13/S-15/IC	24.5.12	1200 MTs Powder and Granules obtained from waste and scrap of used Tires /Rubber Mesh / C	96	Deferred. DIPP / MOEF may be reminded to expedite their

				1193 (Rubber, Metal / C Rubber)		Expedite their comments.
	22	Narmada Industries, Raipur 01/53/8/128/AM13/N-7/IC	4.6.12	Scrap Cut Tyres in 2-3 Piece - 6000 MTs	531	Deferred for want of information from the firm sought by DIPP.
	23	SRI Balaji Smelters, Chandigarh 01/53/8/435/AM13/S-84/IC	5.12.12	Lead Scrap - 2000 MTs	1200	Deferred. The Committee decided to hold a separate meeting with DIPP and MOEF to consider all the cases for import of Lead Scrap.
	24	Payal Industries, Indore 01/53/8/456/AM13/P-35/IC	1.12.12	800 MTs Lead Scrap	480	Deferred. The Committee decided to hold a separate meeting with DIPP and MOEF to consider all the cases for import of Lead Scrap.
	25	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred for want of comments from DIPP / MOEF.
PART-VII (ICMR)			-	-		
	1	International Institute of Biotechnology & Toxicology, Tamil Nadu, 01/53/8/667/AM12/I-33/IC	13.03.12	(i) 17 nos of Reconstructed Human Epidermis small age (ii) 2 nos of Skin Ethic Maintenance & Growth Medium & (iii) 1 nos of Transport to India via Fedex	1.05	Deferred for want of comments from ICMR.
	2	Astra India P. Ltd. Bangalore 01/53/162/437/AM13/A-33/IC	23.7.12	2 Nos of Klebsiella Pneumonia ARC 3802, 2 Nos of Klebsiella Pneumonia ARC 3803, 2 Nos of Klebsiella Pneumonia ARC 3506	Nil	Deferred for want of comments from DIPP
PART-VIII (MOEF)			-	-		
	1	Shivam Iron & Steel Company Ltd., Kolkata, 01/53/8/619/AM12/S-152/IC	01.03.12	50,000 MT of Slag : Ferro Manganese	25.1	Deferred for want of information from the firm. MOEF and Steel may be reminded to expedite their comments.
	3	Hira Power and Steels Ltd.	12.6.12	2000 MT.Ferro	1119	Deferred for want

		Raipur 01/53/8/156/AM13/H-13/IC		Manganese SLAG		of information from the firm. MOEF and Steel may be reminded to expedite their comments.
	4	Modern India Con-Cast Ltd., Kolkatta 01/53/8/173/M-17/IC	25.6.12	10000 MT.Ferro Manganese SLAG	8000	Deferred for want of information from the firm. Min. of Steel may be requested to expedite their comments.
	5	Bhartia Alloys, Nagpur 01/53/162/867/AM13/B-24/IC	15.10.12	160 MTs of Graphite Scrap	66.78	Deferred. MOEF and Steel may be reminded to expedite their comments.
	6	Industrial Foam P. Ltd., New Delhi 01/53/8/376/AM13/I-21/IC	05.11.12	100 MTs of HCFC 141B	104.5	Deferred for want of information from the firm. MOEF may be reminded to expedite their comments.
	7	Sundaram Industries Ltd., Chennai 01/53/162/940/AM13/S-72/IC	02.11.12	1200 MTs of used Industrial Solid Tyres	319.2	Deferred. MOEF and DIPP may be reminded to expedite their comments.
	10	HBL Power System, Hyderabad 01/53/8/8/H01/AM11/IC	7.11.12	30,000 MTs Spent Batteries Lead Acid Batteries Scap (as per ISRI Code Rains)	16335	Deferred. The Committee decided to hold a separate meeting with DIPP and MOEF to consider all the cases for import of Lead Scrap.
	11	Bharti Rubber Overseas, Delhi 01/53/8/480/AM13/B-31/IC	4.1.13	250,000 Kgs of Rejected & Defective Lot of Green Tyres / Cut Green Tyres	70	Deferred. MOEF and DIPP may be reminded to expedite their comments.
PART-IX (MOEF(O)			-	-		
	2	Amrit Chem, Mumbai 01/53/8/10/AM13/A-1/IC	4.4.12	300 MTs HCFC 141 B	424.32	Deferred for want of information from the firm. MOEF may be reminded to expedite their comments.
	3	Dharya Enterprises, Delhi 01/53/8/170/AM13/D-5/IC	25.6.12	R411 C Refrigerant Gas - 1200 MTs	1155	Deferred for want of information from the firm. MOEF may be reminded to expedite their comments.

	4	Navin Fluorine International Ltd., Mumbai 01/53/8/292/AM13/N-26/IC	11.9.12	100 Gms of Chloro Penta Fluoro Ethane	0.04	Deferred for want of reply from MOEF. D.O. letter was sent by Addl.DG.
	6	Navyug Sales, New Delhi 01/53/8/394/AM13/N-39/IC	30.10.12	5000 Nos. Air conditioners containing R-22 Gas	547.68	Deferred for want of information from the firm. MOEF may be reminded to expedite their comments.
	11	Chennai Marine Trading P Ltd., Chennai 01/53/162/1174/AM13/C-49/IC	8.1.2013	400 MTs HCFC R 501 Blended	735.66	Deferred. MOEF may be reminded to expedite their comments.
	12	Chennai Marine Trading P Ltd., Chennai 01/53/162/1175/AM13/C-48/IC	8.1.2013	300 MTs HCFO R 411 C	502.33	Deferred. MOEF may be reminded to expedite their comments.
	18	Chennai Marine Trading P Ltd., Chennai 01/53/162/1173/AM13/C-50/IC	8.1.2013	350 MTs HCFO R 411A	576.45	Deferred. MOEF may be reminded to expedite their comments.
	19	Chennai Marine Trading P Ltd., Chennai 01/53/162/1176/AM13/C-47/IC	8.1.2013	400 MTs HCFC R 418 A Blended	625.86	Deferred. MOEF may be reminded to expedite their comments.
	21	Million Papier Pvt. Ltd., Chennai 01/53/162/1124/AM13/M-54/IC	12.12.12	15.64 MTs R141 B Gas 13.00 MTs R 407C Gas 31.28 MTs R418A	64.93	Deferred. MOEF may be reminded to expedite their comments.
PART-X (MOEF(WL))			-	-		
	1	Naresh International, Delhi 01/53/8/432/AM12/N-24/IC	26.11.2011	Sandal wood (AFRICAN)- 100 MTs	150	Deferred. MOEF (WL) may be reminded to expedite their comments.
	2	Siddharth Singh Garha, Indore 01/53/8/464/AM12/S-121/IC	14.12.2011	13 Nos. Hunting Trophies	8.98	Deferred. MOEF (WL) may be reminded to expedite their comments.
	3	Deputy Conservator of Forests, Pune 01/53/8/73/AM13/P-9/IC	7.5.12	53 Units Syringe Projectors & Accessories	1.18	Deferred. MOEF (WL) may be reminded to expedite their comments.
	4	Jagan Nath Prem Nath, Delhi 01/53/8/576/AM12/J-20/IC	10.2.12	55 MTs SandalWood	94.32	Deferred. MOEF (WL) may be reminded to expedite their comments.
	5	Arjun Balraj Mehta, New Delhi 01/53/8/91/AM13/A-12/IC	16.5.12	14 Nos. Trophies as detailed in the application	1.73	Deferred. MOEF (WL) may be reminded to

						expedite their comments.
	6	Jaideep Singh, Chandigarh 01/5/38/97/AM13/J-11/IC	21.5.12	Lion Trophy - 1	Nil	Deferred. MOEF (WL) may be reminded to expedite their comments.
	7	Hipe Developers, Karnataka 01/53/162/216/AM13/H-10/IC	28.5.12	One Tortoise shell Model Ship of Square Rigged Schooner with Horn Salts, approximately 32 inch Length x 23 inch Height	14.19	Deferred. MOEF (WL) may be reminded to expedite their comments.
	8	G. Abhinav Reddy, Hyderabad 01/53/8/421/AM12/G-34/IC	16.11.2011	22 Hunted Animal Trophies as detailed in the application	1.2	Deferred. MOEF (WL) may be reminded to expedite their comments.
	9	National Zoological Park, New Delhi 01/53/8/241/AM13/N-17/IC	13.08.12	55 Units Syring Projector & Accessories as detailed in the application	1.43	Deferred. MOEF (WL) may be reminded to expedite their comments.
	10	La-De Mure, Noida 01/53/8/311/AM13/L-6/IC	19.9.12	700 Kgs of Assorted designs & assorted sizes (Mother of pearl)-shell beads	11.19	Deferred. Firm may be reminded to furnish their reply within 15 days, failing which the case will be treated as closed.
	13	Yash Impex, Jaipur 01/53/162/1114/AM13/Y-2/IC	20.12.12	300 Kgs of Raw Shells of Mother of Pearls	5	Deferred. MOEF (WL) may be reminded to expedite their comments.
	14	Sepahijala Zoological Park, Tripura 01/53/8/472/AM13/S-92/IC	26.12.12	4 Dist Inject Syringe Projector & Accessories	3.72	Deferred. MOEF (WL) may be reminded to expedite their comments.
PART-XI (PESO)			—	—		
	1	Eco Breaking Technologies India Pvt. Ltd., New Delhi 01/53/8/532/AM12/E-25/IC	20.01.12	2760 Nos. of Green Break Safety Cartridge	1 crores	Deferred. PESO may be reminded to expedite their comments.
	2	Shri Gajanan Borewell, Kolhapur 01/53/8/519/AM12/S-138/IC	16.1.12	3600 Nos. Swellnex (Explosives)	18.37	Deferred. PESO may be reminded to expedite their comments.
	3	Rajasthan Explosives & Chemicals Ltd., Delhi 01/53/8/54/AM13/R-4/IC	27.4.12	10 Million MTr Double Layered Detonating Tube and 10 Million Nos. Lead Tube Delay Element	850.17	Deferred. PESO may be reminded to expedite their comments.

	7	Schlumberger Asia services Ltd., Mumbai, 01/53/8/476/AM13/S-95/IC	21.12.12	Explosives as per ANF2B	58.34	Deferred. PESO may be reminded to expedite their comments.
	8	Schlumberger Asia services Ltd., Mumbai, 01/53/8/475/AM13/S-94/IC	27.12.12	Explosives (charges, shaped, powerjet as per ANF2B)	40.69	Deferred. PESO may be reminded to expedite their comments.
	9	Schlumberger Asia services Ltd., Mumbai, 01/53/8/474/AM13/S-93/IC	27.12.12	Explosives (charges, shaped, powerjet as per ANF2B)	709.71	Deferred. PESO may be reminded to expedite their comments.
PART-XII(PHARMA)			-	-		
97.	2	Ajanta Pharma Ltd., Mumbai 01/53/8/278/AM13/A-40/IC	06.9.12	200 Nos of Chloroiodomethane	19.48	Deferred. D/o Pharma may be reminded to expedite their comments.
PART-XIV (P&NG)			-	-		
	2	KLJ Resources Ltd., Kolkata 01/53/8/309/AM13/K-11/IC	19.9.12	3000 MTs of Liquid Paraffins-SL	2052	Deferred. P&NG may be reminded to expedite their comments.
	4	Michellin India Tamilnadu Tyres P. Ltd, Mumbai 01/53/8/409/AM13/M-47/IC	22.11.12	40000 Litres of Solane 100-150(Solvent)	41.69	Deferred. P&NG may be reminded to expedite their comments.
PART-XV (HRD)			-	-		
100.	1	Deol World Book Company, New Delhi 01/53/8/352/AM13/D-14/IC	16.10.12	240000 Kgs of Old Printed Books	21.6	Deferred. Min of HRD may be reminded to expedite their comments.
PART-XVI(MHA)			-	-		
	1	E.I. Dupont India P Ltd., Haryana 01/53/8/8/AM13/E-2/IC	4.4.12	2 Nos. 308 Barrels for 7.62 Nato and 2 Nos. 5.56 Barrels for 5.56 NATO	2.6	Deferred. MHA may be reminded to expedite their comments.
	2	L&T Shipbuilding Ltd., Chennai 01/53/162/60/AM13/L-1/IC	18.4.12	One Racon	23.92	Deferred. Firm may be reminded to furnish their reply within 15 days, failing which the case will be treated as closed.
	3	Janak Positioning & Surveying Systems Ltd., Delhi 01/53/8/663/AM12/J-23/IC	13.3.12	Surveying Instruments	9.14	Deferred. Firm may be reminded to furnish their reply within 15 days, failing which the case will be treated as closed.

						treated as closed.
	4	Galvanisers India, Mumbai 01/53/8/219/AM13/G-15/IC	27.7.12	(i) 2400 Parachut Rocket, (ii) 3600 Hand Flate and (iii) 1200 Orange Smoke	3604	Deferred. Firm may be requested to furnish the comments sought by MHA vide their OM No.IV-24011/5/2012- Prov. I Dated 17.1.2013.
	5	SSF, Delhi 01/53/8/79/AM13/S-9/IC	11.5.12	Pistol 3 Nos.	US\$32859.38	Deferred. Applicant may be reminded to furnish their reply within 15 days, failing which the case will be treated as closed.
	6	Somany Ceramic Ltd., Delhi 01/53/8/131/AM13/S-21/IC	6.6.12	Radio Modem Satellite - 2 Nos.	2.38	Deferred. MHA may be reminded to expedite their comments.
	8	Topcon Sokkia India P. Ltd., New Delhi 01/53/8/298/AM13/T-21/IC	14.9.12	1500 Nos of SX,PS,OS,CX,ES,FX,NET MS series of total statio with built in TS station with built in TS shield option	4200	Deferred. MHA may be reminded to expedite their comments.
	9	Aglie Defsys p. Ltd., Chandigarh 01/53/162/790/AM13/A-45/IC	25.9.12	2 Nos of Holographic/Reflex Sight	0.385	Deferred. MHA may be reminded to expedite their comments.
	10	DG&IG of Police, Gandhinagar 01/53/162/83/AM13/G-24/IC	04.10.12	Launching Cup for Non Lethal Ammunition, High Ammunition Tear Gas Grenades and 38 mm Launching Cup etc as detailed in the application	US\$54,932	Deferred. MHA may be reminded to expedite their comments.
	11	Elektronik Lab, Mumbai 01/53/8/331/AM13/E-26/IC	05.10.12	1 set of Marine Radar with Accessories as per ANF-2B	4.02	Deferred. MHA may be reminded to expedite their comments.
	13	A. Purender Reddy, Hyderabad 01/53/162/844/AM13/A-50/IC	09.10.12	1 Nos of Revolver		Deferred. MHA may be reminded to expedite their comments.
	14	Venus Armoury, Kollam 01/53/162/839/AM13/V-12/IC	08.10.12	16 Nos of Second Hand Dsit Inject Pistols	4.22	Deferred. MHA may be reminded to expedite their comments.
	17	Elcome Marine Services P. Ltd., Mumbai	29.11.12	1 no of MDC-2041(X Band) complete with all	1.56	Deferred. MHA may be reminded

		01/53/8/419/AM13/E-30/IC		accessories		to expedite their comments.
	18	Elcome Marine Services P. Ltd., Mumbai 01/53/8/421/AM13/E-28/IC	29.11.12	3 nos. of MDC-2041(X Band) complete with all accessories	4.7	Deferred. MHA may be reminded to expedite their comments.
	25	Totem International Ltd., Hyd 01/53/162/1116/AM13/T-35/IC	18.12.12	3 Nos. Night Vision Monocular W / Image Cap	1.06	Deferred. MHA may be reminded to expedite their comments.
	26	Cosmic Innotech Solutions P Ltd., Hyderabad 01/53/162/1131/AM13/C-44/IC	21.12.12	10 Boxes of Cartridges for arms disrupter and one no. through the Wall Radar	14.15	Deferred. MHA may be reminded to expedite their comments.
	27	CRPF, New Delhi 01/53/162/1160/AM13/C-45/IC	03.01.13	144 Nos. fo Arms and Ammunition	426.08	Deferred. MHA may be reminded to expedite their comments.
PART-XVIII (MISC)			-	-		
	1	Gujarat Gold Centre, Ahmedabad 01/53/8/264/aM13/G-20/IC	31.8.12	500 Kg. Gold Bars	15000	Deferred. The applicant may be requested to provide SSI Regn./ Industrial License indicating capacity of refinery for further examination of the case.
	2	Bangalore Refinery P. Ltd., Bangalore 01/53/162/596/AM13/B-19/IC	29.8.12	6000 Gram of Gold Dore Bars	165	Deferred. The applicant may be requested to provide documents i.e. SSI Regn/ Industrial License indicating capacity of refinery for further examination of the case.
	3	Sai refinery, New Delhi 01/53/8/370/AM13/S-70/IC	30.10.12	5 MT Gold Dore Bars (up to 95% purity for in house refinery)	131709.9	Deferred. The applicant may be requested to provide SSI Regn/ Industrial License indicating capacity of refinery for further examination of the case.
	5	A&W Infrastructures P Ltd., New Delhi 01/53/8/438/AM13/A-61/IC	5.12.12	One Set used AB-20 Tethered Helium Balloon along with accessories as detailed in the application	165.62	Deferred for want of information from the firm.
	6	Tata Institute of Fundamental	14.12.12	1980 Nos. of Drosophila	13.88	Deferred. Deott.of

		Research, Mumbai 01/53/162/1080/AM13/T-33/IC		Melanogaster strains / Vials		Biotechnology may be requested to expedite their comments.
	7	Tata Institute of Fundamental Research, Mumbai 01/53/162/1077/AM13/T-30/IC	14.12.12	5000 Nos of Drosophila Flies / Stocks / Vials	2.74	Deferred. Deptt.of Biotechnology may be requested to expedite their comments.
	8	Tata Institute of Fundamental Research, Mumbai 01/53/162/1078/AM13/T-31/IC	14.12.12	2000 Nos. of Drorophila Melanogaster flies / stocks / vials	3.78	Deferred. Deptt.of Biotechnology may be requested to expedite their comments.

3.3 Following 11 applications were Rejected.

Sl. No	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Decision.
PART-II (C&PC)			—	—		
1	3	Nikhil Thermoplast Ltd., Delhi 01/53/8/324/AM13/N-28/IC	28.9.12	1000 MTs of Plastic/Rubber Scrap	192.5	Rejected as per the recommendation of D/o C&PC conveyed vide OM No.25015/1/2012-PC.II dated 14.11.12 as the firm is not eligible as per P.C. No.20 dated 12.3.2003.
2	5	Shine Nippon Engineering Impex P. Ltd., Mumbai 01/53/8/383/AM13/S-74/IC	06.11.12	1278 MTs of Polyurethan trim foam Industrial off cuts	245.85	Rejected as per the recommendation of D/o C&PC conveyed vide OM No.25016/1/2012-PC.II Dated 10.12.12 as the firm is not eligible as per P.C. No.20 dated 12.3.2003.
3	6	Atul Pumps P. Ltd., Agra 01/53/8/338/AM13/A-49/IC	09.10.12	300 MT Pve Grinded Scrap	120	Rejected as per the recommendation of D/o C&PC conveyed vide OM NO.25015/1/2012-PC.II dated 14.11.12 as the firm is not eligible as per P.C. No.20 dated 12.3.2003.
4	8	Apar Industries Ltd., Vadodara 01/53/8/71/AM13/A-9/IC	4.5.12	3000 MTs Poly Tetrafluroethylene PTEE Scrap	7.72	Rejected as per the recommendation of D/o C&PC conveyed vide O.M. No.25015/1/2012-PC.II dated 14.11.12 as the firm is not eligible as per P.C. No.20 dated 12.3.2003.
5	8	N.R. Polymers, Hyderabad 01/538/273/AM13/N-22/IC	4.9.12	4500 MTs of Used Tyre Scrap	54.5	Rejected as per the recommendation of DIPP conveyed vide U.O. No.9/39/2012-TSW/97 dated 27.11.12 as the proposed activity is for

						activity is for production/recovery of Oil and other bye products like carbon black and steel wire and is not a desirable activity.
6	10	Seayes Stem Ltd., Chennai 01/53/162/965/AM13/S-75/IC	12.11.12	3030 nos. of Seat with wooden Frames upholstered for Cinema Theatre	54.54	Rejected as per the recommendation of DIPP conveyed vide letter No.9/51/2012-TSW/102 dated 20.12.12 and also the item is required for stock & sale purpose.
7	11	Mandakan Energy Products, Kerala 01/53/8/392/AM13/M-46/IC	16.11.12	10000 MT of Scrap Tyre & Tube	528.5	Rejected as per the recommendation of DIPP conveyed vide U.O. No.9/39/2012-TSW/97 dated 27.11.12 as the proposed activity is for production/recovery of Oil and other bye products like carbon black and steel wire and is not a desirable activity.
8	12	Nutec Oil and Energy P. Ltd., Chennai 01/53/162/996/AM13/N-40/IC	20.11.12	48000 tons of used/waste Rubber Tyres in Shredded/Multi cut/ Presses Bundle	1404.48	Rejected as per the recommendation of DIPP conveyed vide U.O. No.9/54/2012-TSW/104 dated 21.12.12 as the proposed activity is for production/recovery of Oil and other bye products like carbon black and steel wire and is not a desirable activity.
9	26	Royal Carbon Black P Ltd., Mumbai 01/53/162/884/AM13/R-25/IC	13.12.12	40000 MTs of Tyre Scrap (Multiple Cut Shredded)	1716	Rejected as per the recommendation of DIPP conveyed vide U.O. No.9/39/2012-TSW/97 dated 27.11.12 as the proposed activity is for production/recovery of Oil and other bye products like carbon black and steel wire and is not a desirable activity.
PART-XIV (P&NG)						
10	1	Kuwait Oil Processor, New Delhi 01/53/8/575/AM12/K-23/IC	10.02.12	2000 KL of Waste Oil	1.76	Rejected as per the recommendation of DIPP conveyed vide OM No.P-19011/3/2012-Sup dated 3.1.2013 informed that import of Waste / used oil Rejected as per the recommendation of DIPP conveyed vide.
11	3	Jainam Industries P. Ltd.,	05.10.12	12000000 Litres of	1007.1	Rejected as per the

		Ahmedabad 01/53/8/336/AM13/J-19/IC		waste oil		recommendation of DIPP conveyed vide OM No.P-19011/3/2012-Sup dated 3.1.2013 informed that import of Waste / used oil Rejected as per the recommendation of DIPP conveyed vide.
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3.4 Following 02 (Two) applications were granted Ex-Post-Facto approval.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	CIF Value (Rs. Lakhs)	Remarks
PART-V (DGCA)			—	—		
1	2	Force Motors Ltd., Pune 01/53/8/485/AM13/F-11/IC	9.1.13	One Bombardier, Challenger 300 Aircraft Serial No.DS 300.20381	11506.06	The Committee accorded Ex-Post-Facto approval for the action taken on file DGCA vide letter No.5-2138/2012A(2) dated 2.1.2013 has recommended the case for private use.
PART-XI (PESO)			—	—		
2	4	Eco Breaking Technologies India P. Ltd., New Delhi 01/53/8/371/AM13/E-19/IC	31.10.12	10000 Nos of Green Break Safety Cartridge & Green Break Auxiliary Cartridge	22.77	The Committee accorded Ex-Post-Facto approval for the action taken on file PESO vide Letter No.E-25(38)/121/2011 dated 21.12.12 has recommended the case.

3.5 Following 01 (One) applications was to be examined on file.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	purpose of import	Decision
PART-VIII (MOEF)						
1	9	Tibetan Children's Educational & Welfare Fund, Dharamshala 01/53/8/403/AM13/T-26/IC	21.11.12	24 DELL Computers, 7 Laptops, 2 LCD TV, 31, LCD Monitors, along with its Accessories	US\$2154	The Committee noted that the used computers, LCD TV, LCD Monitors are being donated by Netherlands NGO for boarder students of Centre School of Tibetans, Mundgood and Tibetan Children Village Hostel. The Committee also noted that Min. of External Affairs vide letter No.E-VI/551/1/2006-TB dated 29.9.12 has requested for exemption of

					custom duty. The Committee also noted that DIT vide their letter No.W-50/2/2012-IPEHMD dated 2.1.2013 has not recommended the case. The Committee after due deliberations decided to examine the case on file.
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3.6

Following 02 (Two) applications were closed / withdrawn.

Sl. No.	Case No.	Name of the firm / File No.	Date of receipt	Item of Import	purpose of import	Decision
PART-XIII (AGRICULTURE)			—	—		
1	1	Olive Tree Trading P. Ltd., Pune 01/53/162/963/AM13/O-2/IC	9.11.12	12500 kgs of Quinoa-White, Red & Black	37.3	Case closed as D/o Agriculture vide O.M. No.13014/15/2012-Trade dated 17.12.2012 has informed that presently as per Directorate of Plant Protection Quarantine & Storage, the Commodity is not included in the list of items allowed to be imported and it has been decided by them that exporting country will submit technical information for Pest Risk Analysis (PRA) in India and the commodity can be allowed to be imported only after PRA. The case will be re-opened after receipt of further comments from DAC.
PART-XVI (MHA)			—	—		
154	12	National Security Guard, New Delhi 01/53/162/907/AM13/N-35/IC	23.10.12	10 Nos of Water Jet Disruptor RE70M3 Plus Kit	190.5	Case withdrawn as the permission has already been issued on the recommendations of MHA.

4.

Next meeting will be held on 21.02.12 at 10.30 a.m.

5.

The meeting ended with a vote of thanks to the Chair.

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